COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 216, 217 & 218 OF 2017

Dated: 25th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Delhi Bar Association Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for

Mr. Nikhil Nayyar for R-1

Mr. Anupam Varma Mr. Rahul Kinra

Mr. Akshat Srivastava Mr. Anurag Bansal for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **20.08.2018**.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

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